## GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5618 ANSWERED ON:10.05.2012 FAKE FINANCIAL COMPANIES Nagorao Shri Dudhgaonkar Ganeshrao

## Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of fake finance companies being run in the country;
- (b) the names of the States in which these companies are active;
- (c) the quantum of loss suffered by consumers by these fake companies;
- (d) whether any enquiry was conducted by the Government in this regard;
- (e) if so, the action taken against the guilty; and
- (f) if not, the reasons therefor?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

- (a) No such details of fake finance companies are maintained in this Ministry.
- (b) to (f) Do not arise.